

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONTEMPT PETITION(CRL.)NO. 10 OF 2009 IN I.A.NOS.1324, 1474  
& 2134 of 2007 IN W.P(C) 202 of 1995

AMICUS CURIAE

Petitioner(s)

VERSUS

PRASHANT BHUSAN & ANR.

Respondent(s)

(for c/delay in filing counter affidavit and permission to file additional documents and impleadment of parties as respondents and office report)unregd.Crl.M.P.Nos...../2010 (applns.permission to appear and argue in person and impleadment and permission to file Annexure "B" in sealed cover) )  
CRL.M.P.No...../2012( appln.(s) for obtaining certified copy of Annexures-"B" which is in sealed cover)  
[along with paper books of I.A.NO.2740 IN W.P.(C)NO.202/1995]

Date: 02/05/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE H.L. DATTU  
HON'BLE MR. JUSTICE J.CHELAMESWAR

For Petitioner(s)

Mr. Harish N.Salve, Sr.Adv.(A.C.)  
Mr. A.D.N. Rao, Adv.

For Respondent(s)

Ms. Rekha Pandey, Adv.  
Ms. Asha G.Nair, Adv.  
Mr. B.V. Balramdas, Adv.

UOI

Mr. T.V. George, AOR.  
Mr. Dushyant Kumar, Adv.  
Mr. Rakesh Taneja, Adv.  
Mr. Maurya S., Adv.

R2

Dr. Rajiv Dhawan, Sr. Adv.  
Mr. Rohit Kumar Singh,Adv.-on-record.

Mr. Prashant Bhushan, R1 in person

R2

Mr. Rohit Kumar Singh,Adv.-on-record.  
Ms. Pyoli Satija, Adv.  
Mr. Arupam Bharti, Adv.  
Mr. Shashank Singh, Adv.  
Mr. Ramesh K.Mishra, Adv.

Ms. Kamini Jaiswal,Adv.on-record.

Mr. Shanti Bhushan, applicant in person.

/impleader  
(CRLMP.22823/10)

Ms. Puja Sharma, Adv.-on-Record.

UPON hearing counsel the Court made the following  
O R D E R

Let this matter be adjourned till 25th  
July, 2012, at 2.00 p.m., for further

consideration.

Let this Bench be re-constituted on the  
said date for the said purpose.

(Sheetal Dhingra)  
COURT MASTER

(Juginder Kaur)  
Assistant Registrar